

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-129/2006/3654/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the ^{2nd} ^{May} ~~April~~, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/2075 dated 25.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 29.04.2023 till the morning of 02.05.2023.** Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-129/2006/3655/A dated , 02-05-2023

Copy to:

1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
[Signature]